

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/318/ (IB)/2017
NAME OF THE PETITIONER(S) : KARAN KHATRI
NAME OF THE RESPONDENT(S) : PARAMOUNT AIRWAYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. MEGHANA NAIR	Counsel for Petitioner	P. Meghana
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ORDER

Ms P Meghana Nair, counsel for petitioner present and submitted that the Hon'ble High Court of Madras has passed orders for winding up of the company and prayed time for filing a copy of the order. Time extended at request. Put up on **11.07.2017 at 10.30 A.M.**


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)